

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 700**

TO BE ANSWERED ON THE 26TH JULY, 2023/ SRAVANA 4, 1945 (SAKA)

CRIME RATE IN THE COUNTRY

700 SHRI SANJEEV ARORA:

Will the Minister of HOME AFFAIRS be pleased to state:

how has the crime rate varied in the country over the past three years, State-wise/UT-wise and category-wise details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

National Crime Records Bureau (NCRB) compiles and publishes information on crimes in its publication 'Crime in India'. The published reports are available till the year 2021. The State/UT-wise details of the crime rate under Indian Penal Code (IPC) and Special & Local Laws (SLL) during 2019, 2020 & 2021 are given in Annexure-I. Crime Head-wise details of the crime rate under Indian Penal Code (IPC) and Special & Local Laws (SLL) during 2019, 2020 & 2021 are given in Annexure-II & III respectively.

ANNEXURE-I
R.S.US.Q.NO. 700 FOR 26.07.2023

State/UT-wise Crime Rate under Indian Penal Code (IPC) & Special & Local Laws (SLL) Crimes during 2019 – 2021

SI	State/UT	IPC Crimes			SLL Crimes		
		2019	2020	2021	2019	2020	2021
1	Andhra Pradesh	227.9	359.3	339.9	50.7	93.4	80.6
2	Arunachal Pradesh	171.9	147.4	170.9	19.0	17.0	26.9
3	Assam	358.9	320.6	341.0	26.9	28.9	38.0
4	Bihar	164.8	159.7	150.4	59.3	51.5	77.7
5	Chhattisgarh	212.3	223.1	238.2	122.4	129.8	135.5
6	Goa	159.8	218.5	134.5	81.8	62.7	57.1
7	Gujarat	204.4	552.0	389.7	427.2	459.4	654.6
8	Haryana	386.4	353.5	380.8	191.0	305.1	316.5
9	Himachal Pradesh	197.9	201.1	176.1	74.4	79.1	78.2
11	Jharkhand	133.2	133.9	123.4	32.4	32.9	33.9
12	Karnataka	182.1	159.9	172.8	66.0	65.8	71.6
13	Kerala	499.7	421.6	401.4	788.0	1146.9	1075.8
14	Madhya Pradesh	298.3	338.9	358.3	180.5	172.1	202.5
15	Maharashtra	278.4	318.6	294.3	137.4	117.2	139.1
16	Manipur	91.0	74.8	78.3	26.7	20.3	22.7
17	Meghalaya	96.7	88.0	81.1	23.9	26.7	22.9
18	Mizoram	199.1	148.1	202.4	41.9	41.6	59.8
19	Nagaland	51.8	46.9	47.0	25.2	22.5	20.2
20	Odisha	219.6	238.7	272.9	58.3	56.5	66.5
21	Punjab	149.3	165.2	152.8	94.1	109.4	89.2
22	Rajasthan	290.3	245.9	269.6	101.9	85.4	88.0
23	Sikkim	95.0	75.0	78.5	28.4	25.4	28.9
24	Tamil Nadu	221.8	1170.7	422.1	378.5	638.0	567.3
25	Telangana	317.4	362.0	386.9	34.6	31.0	33.6
26	Tripura	133.3	99.2	101.3	16.3	15.9	16.0
27	Uttar Pradesh	156.3	155.1	154.5	121.9	132.3	108.0
28	Uttarakhand	108.0	122.1	137.3	144.7	384.7	167.6
29	West Bengal	162.2	161.7	160.2	31.5	24.9	24.7
	TOTAL STATE(S)	220.5	301.8	251.2	145.0	176.6	181.6
30	A&N Islands	141.7	120.8	96.3	871.9	516.3	235.9
31	Chandigarh	238.1	215.6	198.1	143.5	56.0	49.0
31.5	D&N Haveli and Daman & Diu+	56.0	42.5	44.2	11.4	8.9	8.0
34	Delhi	1501.9	1226.4	1410.0	84.2	83.1	70.0
34.4	Jammu & Kashmir*	165.6	189.2	204.2	22.2	27.6	31.5
34.8	Ladakh		130.7	174.2		5.4	13.4
35	Lakshadweep	180.9	157.4	130.9	86.8	58.8	57.4
36	Puducherry	209.0	434.2	243.1	55.2	78.4	47.0
	TOTAL UT(S)	1366.5	746.3	842.7	107.8	64.5	54.5
	TOTAL ALL INDIA	241.1	314.3	268	144.3	173.4	178

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2019

*' Data of erstwhile Jammu & Kashmir State including Ladakh during during 2019

Crime Head-wise Crime Rate under IPC Crimes During 2019 -2021

SNo	State/UT	2019	2020	2021
1	Murder	2.2	2.2	2.1
2	Culpable Homicide not amounting to Murder	0.3	0.3	0.3
3	Causing Death by Negligence	10.9	9.4	10.7
4	Dowry Deaths	0.5	0.5	0.5
5	Abetment of Suicide	0.6	0.7	0.7
6	Attempt to Commit Murder	3.8	4.3	4.1
7	Attempt to commit Culpable Homicide	0.6	0.7	0.6
8	Attempt to Commit Suicide	0.1	0.1	0.1
9	Miscarriage, Infanticide, Foeticide and Abandonment	0.1	0.1	0.1
10	Hurt	40.8	42.8	42.8
11	Wrongful Restraint/Confinement	1.4	1.4	1.7
12	Assault on Women with Intent to Outrage her Modesty	6.6	6.3	6.5
13	Kidnapping and Abduction	7.9	6.3	7.4
14	Human Trafficking	0.1	0.1	0.1
15	Exploitation of Trafficked Person	0.0	0.0	0.0
16	Selling of Minors for Prostitution	0.0	0.0	0.0
17	Buying of Minors for Prostitution	0.0	0.0	0.0
18	Rape	2.4	2.1	2.3
19	Attempt to Commit Rape	0.3	0.3	0.3
20	Unnatural Offences	0.1	0.1	0.1
	Offences Affecting the Human Body (Total)	78.6	77.4	80.5
21	Offences against State	0.0	0.0	0.0
	Offences against the State (Total)	0.0	0.0	0.0
22	Unlawful Assembly	0.7	0.9	1.0
23	Riots	3.4	3.8	3.1
24	Offences promoting enmity between different groups	0.1	0.1	0.1
25	Affray	0.5	0.4	0.5
	Offences against Public Tranquillity (Total)	4.7	5.3	4.6
26	Theft	50.4	36.4	42.9
27	Burglary	7.5	6.4	7.2
28	Extortion & Blackmailing	0.8	0.7	0.8
29	Robbery	2.3	1.8	2.1
30	Attempt to Commit Dacoity/Robbery	0.0	0.0	0.0
31	Dacoity	0.2	0.2	0.2
32	Making Preparation and Assembly for committing Dacoity	0.3	0.2	0.3
33	Criminal Misappropriation	0.0	0.0	0.0
34	Criminal Breach of Trust	1.6	1.3	1.6
35	Dishonestly Receiving/Dealing-in Stolen Property	0.6	0.5	0.6
	Offences against Property (Total)	63.8	47.6	55.8
36	Counterfeiting	0.1	0.0	0.1
37	Forgery, Cheating & Fraud	10.7	9.4	11.1
	Offences Relating to Documents & Property Marks (Total)	10.8	9.5	11.2
38	Offences relating to Elections	0.4	0.0	0.2
39	Disobedience to order duly promulgated by Public Servant	2.2	45.2	23.6
40	Harbouring an Offender	0.0	0.0	0.0
41	Offences relating to Adulteration or Sale of Food/Drugs	0.2	0.4	0.6
42	Rash Driving on Public way	31.2	23.1	25.5
43	Obstruction on Public way	7.0	4.1	4.3
44	Sale of obscene Books/Objects	0.0	0.0	0.0
45	Obscene Acts and Songs at Public Places	1.8	2.0	1.6
46	Offences relating to Religion	0.1	0.1	0.1
47	Cheating by Impersonation	0.1	0.0	0.0
48	Offences related to Mischief	0.2	0.2	0.3
49	Arson	0.6	0.6	0.6
50	Criminal Trespass	3.0	3.0	3.2
51	Cruelty by Husband or his Relatives	9.3	8.2	10.0
52	Circulate False/Fake News/Rumours	0.0	0.1	0.1
53	Criminal Intimidation	7.6	8.5	9.0
54	Insult to the Modesty of Women	0.5	0.5	0.6
	Miscellaneous IPC Crimes(Total)	64.3	96.2	79.6
55	Other IPC crimes	18.9	78.5	36.3
	Total Cognizable IPC crime rate	241.1	314.3	268.0

Source: Crime in India

Crime Head-wise Crime Rate under SLL Crimes during 2019-2021

SNo	State/UT	2019	2020	2021
1	The Dowry Prohibition Act	1.0	0.8	1.0
2	The Immoral Traffic (Prevention) Act	0.1	0.1	0.1
3	The Protection of Women from Domestic Violence Act	0.0	0.0	0.0
4	The Indecent Representation of Women (Prohibition) Act	0.0	0.0	0.0
	Crime Against Women – Related Acts	1.2	0.9	1.2
5	The Protection of Children from Sexual Offences Act	3.5	3.5	3.9
6	The Juvenile Justice (Care and Protection of Children) Act	0.1	0.1	0.1
7	The Prohibition of Child Marriage Act	0.0	0.1	0.1
8	The Pre-Natal Diagnostic Techniques (Reg and Prev of Misuse) Act	0.0	0.0	0.0
9	The Child Labour (Prohibition & Regulation) Act	0.1	0.0	0.0
10	The Medical Termination of Pregnancy Act	0.0	0.0	0.0
	Children Related – Acts	3.8	3.7	4.2
11	The SC/ST (Prevention of Atrocities) Act against SCs	0.3	0.3	0.4
12	The SC/ST (Prevention of Atrocities) Act against STs	0.0	0.0	0.0
13	The Protection of Civil Rights Act against SCs	0.0	0.0	0.0
14	The Protection of Civil Rights Act against STs	0.0	0.0	0.0
	Scheduled Castes and Scheduled Tribes – Related Acts	0.3	0.3	0.4
15	The Prevention of Damage to Public Property Act	0.5	0.3	0.3
16	The Unlawful Activities (P) Act	0.1	0.1	0.1
17	The Official Secrets Act	0.0	0.0	0.0
60	Defacement of Public Property Acts	0.4	0.1	0.4
	Offences against State - Related Acts	0.6	0.4	0.4
18	The Arms Act	5.5	5.1	5.4
19	The Explosives Act	0.2	0.1	0.1
20	The Explosive Substances Act	0.1	0.2	0.2
	Arms/Explosive - Related Acts	5.8	5.4	5.8
21	The Information Technology Act	2.3	2.2	2.0
22	The Copy Right Act	0.1	0.1	0.1
23	The Trade Marks Act	0.0	0.0	0.0
	Information Technology/Intellectual Property – Related Acts	2.5	2.3	2.1
24	The Lotteries (Regulation) Act	0.4	0.4	0.4
25	The Chit Funds Acts	0.0	0.0	0.0
26	The Negotiable Instruments Act	0.0	0.0	0.0
27	The Benami Transaction (Prohibition) Act	0.0	0.0	0.0
28	The Mines and Minerals (Development and Regulation) Act	1.5	1.5	1.1
29	Prevention of Corruption Act	0.1	0.1	0.1
	Finance & Economic Acts	2.1	2.0	1.6
30	Prohibition Act (State)	41.8	41.5	49.7
31	The Excise Act	21.7	22.8	24.6
32	The Narcotic Drugs & Psychotropic Substances Act	5.4	4.4	5.7
	Liquor & Narcotic Drugs – Related Acts	68.9	68.8	79.9
33	The Forest Act & The Forest Conservation Act	0.2	0.2	0.2
34	The Wildlife Protection Act	0.0	0.0	0.0
35	The Environmental (Protection) Act	0.0	0.1	0.0
36	The Air & The Water (Prevention & Control of Pollution) Act	0.0	0.0	0.0
37	The Cigarette and Other Tobacco Products Act	1.7	3.7	4.0
38	Noise Pollution Acts	0.6	0.5	0.5
39	The National Green Tribunal Act	0.0	0.0	0.0
	Environment & Pollution– Related Acts	2.6	4.6	4.7

Crime Head-wise Crime Rate under SLL Crimes during 2019-2021

40	The Registration of Foreigners Act & The Foreigners Act	0.1	0.1	0.1
41	The Passport Act	0.1	0.0	0.0
42	The Emigration Act	0.0	0.0	0.0
43	The Citizenship Act	0.0	0.0	0.0
	Foreigner & Passport – Related Acts	0.2	0.1	0.2
44	The Indian Railways Act	0.0	0.0	0.0
45	The Railway Property (Unlawful Possession) Act	0.0	0.0	0.0
	Railways – Related Acts	0.0	0.0	0.0
46	The Indian Telegraph Act	0.0	0.0	0.0
47	The Telegraph Wire (Unlawful Possession) Act	0.0	0.0	0.0
48	The Cinematograph Act	0.0	0.0	0.0
49	The Cable Television Networks (Regulation) Act	0.0	0.0	0.0
	Telegraph/Cinematograph Acts	0.0	0.0	0.0
50	The Essential Commodities Act	0.3	0.5	0.4
51	The Prevention of Food Adulteration Act	0.0	0.0	0.0
52	The Food Safety & Standards Act	0.0	0.0	0.0
	Food, Drugs and Essential Commodities Acts	0.3	0.5	0.4
53	MCOCA/Control of Organised Crimes	0.0	0.0	0.0
54	The Gambling Act	11.7	11.5	12.0
55	The Electricity Act	9.6	8.3	10.1
56	The Antiques and Art Treasures Act	0.0	0.0	0.0
57	The Representation of the People Act	0.1	0.0	0.0
58	The Bonded Labour System (Abolition) Act	0.1	0.1	0.0
59	The Prevention of Insults to National Honour Act	0.0	0.0	0.0
61	The Transplantation of Human Organs Act	0.0	0.0	0.0
62	Transgender Persons (Protection of Rights) Act	0.0	0.0	0.0
63	The Mental Health Act	0.0	0.0	0.0
64	Motor Vehicle Act	15.2	4.1	2.6
65	City/Town Police Acts	6.3	4.6	3.8
66	Other State Local Acts	6.7	30.6	29.6
	Other Regulatory & Enforcement – Acts	50.1	59.4	58.6
67	Other SLL Crimes	6.0	25.0	18.4
	Total Cognizable SLL Crime rate	144.3	173.4	178.0

Source: Crime in India